

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 18 of 2013

Dated : 19th July, 2013

Power Co. of Karnataka Ltd. & Ors.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **05.09.2013**.

COURT MASTER